

COURT-II

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 164 of 2014 & IA-263 of 2014

Dated : **12th September, 2014**

Present : **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Talwandi Saho Power Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate
Ms. Shikha Ohri
Mr. Amit Mittal, Officer

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Arushi Anthwal for R-1

ORDER

At the request of the learned counsel for the Appellant, post the matter for hearing on **22nd September, 2014**.

(Justice Surendra Kumar)
Judicial Member

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(Rakesh Nath)
Technical Member